

F.No. 21-5/CPIO-NDCESTAT/2026
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 21-5/2026
Date: 20.01.2026

To

Sh. Ram Babu Gupta
M/s Pharma Sales, Opposite Sitaram Mall,
Rajendra Ward, Imaliya Road
Kareli, Madhya Pradesh - 487221
Email id: pskareli@gmail.com

Sub: Information sought under Right to Information Act, 2005 – reg3.

Sir,

Please refer to your RTI application with Registration No. CESTA/R/E/26/00005 dated 19.01.2026.

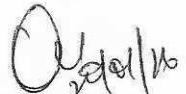
Information sought under RTI	Reply to the information
<p>Kindly provide the following information under Section 6(1) of the RTI Act, 2005:</p> <ol style="list-style-type: none">1. A certified copy of Final Order No. 75056-75061/2018 dated 16-01-2018 in the above case.2. Whether the said final order was dispatched to M/s Pharma Sales. If yes, please provide: -Date of dispatch -Mode of dispatch (post OR email OR other) -Dispatch reference number OR tracking details, if any3. If the order was sent by registered post/courier, please provide a copy of the postal/courier receipt.4. If the order was sent by email, please provide the email ID to which it was sent along with a copy of the sent email.5. Whether any acknowledgement of receipt of the final order is available in your records. If yes, kindly provide a copy of the same.6. If the order has not yet been supplied/dispatched, please state the reasons for non-supply and the likely timeline for providing it.	<p>As per CESTAT (Procedure) Rules, 1982, copy of the appeal or documents filed by the appellant/respondent can only be provided to the parties concerned with the appeal i.e., appellant, respondent or the authorized representative.</p> <p>Also, as per Section 8(1)(j) of the RTI Act, 2005 along with its amendment through DPDP Act, 2023, the CPIO has no obligation to disclose personal information of third parties.</p>

Yours faithfully,


(Vaishali Kharbanda)
Technical Officer/ CPIO

Copy to: Computer Section, for uploading of reply to the RTI on the CESTAT website.





(Vaishali Kharbanda)

Technical Officer/ CPIO

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.